

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4132

ANSWERED ON:03.12.2010

PPP IN DRINKING WATER SUPPLY AND SANITATION SERVICES

Bheiravdanji Shri Gadhvi Mukeshkumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to under public-private partnership in drinking water supply and sanitation services in the country;
- (b) if so, the details thereof;
- (c) the investment share proposed to be made by the Government in this sector; and
- (d) the concrete measures taken by the Government to ensure these services are made available to the people on reasonable rates?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): Ministry is encouraging PPP in drinking water supply and sanitation services in urban areas. Guidelines have been framed for PPP in urban water supply and sanitation services.

(c): Separate funds have not been earmarked for PPP projects by the Ministry of Urban Development. However, the Department of Economic Affairs, Ministry of Finance has taken measures for encouraging PPP such as establishment of India Infrastructure Finance Company Ltd. (IIFCL), India Infrastructure Project Development Fund (IIPDF), Viability gap funding scheme, capacity building measures etc.

(d): The rates/tariff for urban water supply and sanitation services are fixed by the State Governments /ULBs taking into account aspects relating to reasonability. Government of India is advocating 100% recovery of O&M charges in water supply with a view to ensuring sustainability.